



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,14th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
60	WP(C)/988/2025 B/O	SWARNA BALA BORO Versus THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. D. DEVI	GA, ASSAM SC, SEC. EDU. SC, FINANCE DEPTT.
61	WP(C)/1739/2025 FIXED	NILA KANTA BORAH Versus THE STATE OF ASSAM AND 3 ORS.	MS. RUKMINI BARUA MS. PADMINI BARUA	SC, SEC. EDU.

LEAVE NOTE OF ADVOCATES FOR 14/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MR. K MIRA	09-05-2025	To	14-05-2025
7)	MD. H BHUYAN	05-05-2025	To	06-06-2025
8)	MR. R P SINGH	13-05-2025	To	31-05-2025
9)	MR J CHOPRA	11-05-2025	To	04-06-2025
10)	MS R S SADIAL	13-05-2025	To	20-05-2025
11)	MR R SENSUA	14-05-2025	To	14-05-2025
12)	MR G SARMA	13-05-2025	To	30-05-2025
13)	MRS L BORUAH	15-05-2025	To	23-05-2025
14)	MS. D GHOSH	14-05-2025	To	15-05-2025
15)	MR. S. K. CHAKMA	14-05-2025	To	15-05-2025
16)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
17)	MR S BORTHAKUR	15-05-2025	To	16-05-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
46	Bail Appln./581/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, B/O	JANNATUL ISLAM Versus THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ MRS. ROMA ENGTIPI H M I HOQUE MR ROBIUL HOQUE	PP, ASSAM
47	Bail Appln./1006/2025 WITH CASE RECORD(SCANNED COPY), B/O	PREM GOGOI Versus THE STATE OF ASSAM	MS. S K NARGIS Q. KIBA MS S BEGUM MS N SULTANA	PP, ASSAM
MOTION				
48	Crl.Pet./556/2025 B/O	RUPAM PHUKAN Versus THE STATE OF ASSAM AND ANR	MR. M K DAS C SAIKIA S J DUTTA	PP, ASSAM
BAIL HEARING (BA)				
49	Bail Appln./635/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MR BIKASH HARI JAMATI @ BIKASH HARI JAMATIA Versus THE STATE OF ASSAM	MR K K KALITA MS. G DEKA T M LAHKAR MR. K UDDIN	PP, ASSAM
50	Bail Appln./861/2025 WITH OFFICE NOTE, FIXED	SUBHRA MALAKAR @ SUPRO MALAKAR Versus THE STATE OF ASSAM AND ANR.	A B T HAQUE	PP, ASSAM
51	Bail Appln./977/2025 WITH CASE RECORD(SCANNED COPY), FIXED	MAINUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. R C DAS MR S HUSSAIN A JUBARIA MR. H RAHMAN	PP, ASSAM
52	Bail Appln./1213/2025 WITH OFFICE NOTE, FIXED	BIJU HAZARIKA Versus THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS A GOGOI	PP, ASSAM
BAIL HEARING				
53	AB/2240/2024 (IMMEDIATELY AFTER MOTION MATTERS), BY SLIP	REJAUL KARIM AND ANR Versus THE STATE OF ASSAM	MR A A DEWAN M.A. ISLAM MR H A RASHID MR A MALEK	PP, ASSAM
54	AB/357/2025 (IMMEDIATELY AFTER MOTION MATTERS), BY SLIP	NIRMAL PAYENG Versus THE STATE OF ASSAM	MR. N D BHUYAN MR P D BHUYAN MR. A. M. SIDDIQUE MR. D KULI	PP, ASSAM

55 [AB/1005/2025](#)
(IMMEDIATELY AFTER MOTION
MATTERS), BY SLIP

SAILEN TALUKDAR
Versus
THE STATE OF ASSAM AND ANR

MR F HAQUE
MR A ISLAM

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
32	WP(C)/1615/2025 AT 10:30 A.M.	SUDHANG KUMAR BRAHMA Versus THE BODOLAND TERRITORIAL COUNCIL AND ANR	MR. K P PATHAK MR BHARGAV DAS MR. C PAUL	SC, BTC
TO BE SPOKEN TO				
33	WP(C)/2068/2025 CAVT. NO.036720/25,N AT 10:30 A.M.	M/S TANOR ENGINEERING AND ANR Versus THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA, SR. ADV MR K J SAIKIA MR. R K MAHANTA	MR. B D KONWAR SR. ADV. (FOR CAVEATOR) MRS J M KONWAR (FOR CAVEATOR) MR H AGARWAL (FOR CAVEATOR) MR J SINGH (FOR CAVEATOR) MR P DOLEY (FOR CAVEATOR) MS S JAIN (FOR CAVEATOR) SC, PWD
MOTION				
34	WP(C)/2383/2025 FIXED	SNOWFALL AGRO PRODUCTS PRIVATE LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. P DEKA MR R HOQUE MR A DAS	SC, ATEPFO GA, ASSAM
35	WP(C)/2551/2025 B/O	SRI RAJIB HAZARIKA Versus OIL AND NATURAL GAS CORPORATION	MR. D DAS SR. ADV R SARMAH MS M KAKOTY	SC, ONGC

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 6

[THIS BENCH WILL SIT AT 10:30 A.M.]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Review.Pet./102/2021 IN WP(C) 8178/18 (D/O) WITH REV. PET. 95/19 (D/O), BY SLIP	ANOWARA BEGUM @ ANOWARA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
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HEARING

2	PIL(Suo Moto)/1/2020 BY SLIP	XXXX Versus IN RE - THE STATE OF NAGALAND AND 7 ORS	MR. C T. JAMIR MR. W JAMIR MR. A PONGENER MR. K A RONGMEI MR A DASGUPTA (R7) MR. S DUTTA S N SARMA MS B DAS (R7) MR. K KALITA MR. C SHARMA MR S DUTTA (R7) MR. T B JAMIR MS. V SUOKHRIE MR P SURIEN MS. A WALLING
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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH OF HONOURABLE MR. JUSTICE
K.R. SURANA AND HONOURABLE MR. JUSTICE
M. CHOUDHURY]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
90 WP(C)/5564/2018	ASIA KHATUN @ ASIA BEWA Versus THE UNION OF INDIA AND 7 ORS.	MR. I ALAM MR. T SK	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
91 WA/48/2025	EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION Versus THE COMMISSIONER AND SECRETARY	MR V HANSARIA MR. M K CHOUDHURY MR M J QUADIR MS S AHMED MR. A K HANNAN	SC, HIGHER EDU DY.S.G.I. SC, HEALTH SC. MEDICAL
MOTION			
92 WP(C)/2349/2025 FIXED	RABIA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR N AHMED MR. M M ZAMAN M RAHMAN IMDADUL ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
ADMISSION			
93 WP(C)/1059/2025 FIXED	MOTIAR RAHMAN @ MOTIUR RAHMAN Versus THE UNION OF INDIA	MR. J AHMED MR A HAQUE MR Z RAHMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI

LEAVE NOTE OF ADVOCATES FOR 14/05/2025

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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 9

[SPECIAL DIVISION BENCH

THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH OF HONOURABLE MR. JUSTICE
K.R. SURANA AND HONOURABLE MR. JUSTICE
M. CHOUDHURY, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
17	Crl.A./445/2024 WITH LCR 4 FILES. B/O.	MD. AFTAR HUSSAIN @ AFTAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MR. S S AHMED	PP, ASSAM
	WITH I.A.(Crl.)/1286/2024 in Crl.A./445/2024	MD. AFTAR HUSSAIN @ AFTAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MR. S S AHMED	PP, ASSAM
HEARING				
18	Crl.A./174/2023 WITH LCR 10 FILES. P.B-2. FIXED.	PRADIP LAKRA AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M KALITA MR. A AHMED MR. J HATIMURIA	MR S H SIKDAR (R-2) PP, ASSAM
	WITH I.A.(Crl.)/228/2024 in Crl.A./174/2023	PRADIP LAKRA AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M KALITA MR. A AHMED MR. J HATIMURIA	PP, ASSAM
19	Crl.A./252/2022	SHAJIT AHMED @ SAJIT AHMED . Versus THE STATE OF ASSAM AND ANR.	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS MR S A BARBHUYAN MR S T ADNAN	MS. L DEVI (R-2) PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

**THIS BENCH WILL ALSO TAKE REGULAR HEARING LIST
DATED 05-05-2025 TO 30-05-2025 (PERTAINING TO
CIVIL BENCH-III) FROM ITEM NOS. 40 TO 75 ALONG
WITH THE FOLLOWING MATTERS, ONLY IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
59	WP(C)/2273/2025 B/O	ANIL KUMAR DEURI Versus THE STATE OF ASSAM 4 ORS.	MR S BORTHAKUR MR SAURADEEP DEY P KHATANAR	GA, ASSAM
- FOR ORDERS -				
60	I.A.(Civil)/1494/2025 B/O in WP(C)/719/2025 WITH WP(C)/719/2025	THANESWAR KUMAR Versus ARUP KUMAR SARANIA ARUP KUMAR SARANIA AND 2 ORS Versus THE STATE OF ASSAM AND ORS	MR. R MAZUMDAR MR. R ISLAM T TALUKDAR MR M DEKA MR. K R PATGIRI MS CHITRALEKHA DAS MS CHITRALEKHA DAS MS. D. DEVI	GA, ASSAM MR. K R PATGIRI GA, ASSAM MR. D BORAH (R- 8,9,10,11,12) MR. R DOWARAH(R- 8,9,10,11,12)
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
61	WP(C)/1201/2024 FIXED	SMTI. RIJU MONI SAIKIA DAS Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MS. S KANUNGOE MS. J CHETTRY	SC, GMC

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17)	MR S BORTHAKUR	15-05-2025	To	16-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,14th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
52 Tr.P.(CrI.)/19/2025 B/O	SRI PRASANTA DAS Versus SRI MUNINDRA DAS	MR. D NATH MR P R SARMA	
ADMISSION			
53 CrI.A./167/2025 B/O	MAHIBUR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. A H M R CHOUDHURY MR. N S LASKAR MR N RAHMAN	PP, ASSAM
ORDERS			
54 CrI.Pet./297/2022 WITH LCR 1 FILE(SCANNED COPY), FIXED	DR. GULAP SARMA BORUAH Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA MS. P SAHARIA	PP, ASSAM
55 I.A.(CrI.)/322/2025 FIXED in CrI.A./109/2025	WAHED ALI Versus CENTRAL BUREAU OF INVESTIGATION	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	DY.S.G.I.
WITH CrI.A./109/2025	WAHED ALI Versus CENTRAL BUREAU OF INVESTIGATION	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	DY.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 14/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MR. K MIRA	09-05-2025	To	14-05-2025
7)	MD. H BHUYAN	05-05-2025	To	06-06-2025
8)	MR. R P SINGH	13-05-2025	To	31-05-2025
9)	MR J CHOPRA	11-05-2025	To	04-06-2025
10)	MS R S SADIAL	13-05-2025	To	20-05-2025

11)	MR R SENSUA	14-05-2025	To	14-05-2025
12)	MR G SARMA	13-05-2025	To	30-05-2025
13)	MRS L BORUAH	15-05-2025	To	23-05-2025
14)	MS. D GHOSH	14-05-2025	To	15-05-2025
15)	MR. S. K. CHAKMA	14-05-2025	To	15-05-2025
16)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
17)	MR S BORTHAKUR	15-05-2025	To	16-05-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-II AND III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
51 WP(C)/5771/2021 AT 10:30 A.M.	HUSSAIN AHMED MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. A H M R CHOUDHURY	SC, ELEM. EDU SC, FINANCE
52 WP(C)/471/2024 AT 10:30 A.M.	CHANDAN KAIRI AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU
ORDERS			
53 Cont.Cas(C)/708/2023 FIXED	SHAHANAZ PARBIN Versus SURANJANA SENAPATI	MR N SARMA	MR. D SAIKIA MR S M T CHISTIE MR. A PHUKAN
54 WP(C)/3697/2024 B/O	MANOJ KUMAR SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA C SARMA V KHAKHALARY	SC, HIGHER EDU SC, U G C
55 WP(C)/4833/2024 B/O	KABIR AHMED Versus THE STATE OF ASSAM AND 8 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, HIGHER EDU MR. S DUTTA(R- 7,8,9) GA, ASSAM MR SISHIR DUTTA(R- 7,8,9) MR. P MAHANTA (R-5) MR. S DUTTA(R- 7,8,9) MS K BORAH(R- 7,8,9) MR S DUTTA (R- 7,8,9)
WITH			
56 WP(C)/2330/2024	KABIR AHMED Versus THE STATE OF ASSAM AND 28 ORS	MR. M KHAN MS J AKTAR	SC, HIGHER EDU GA, ASSAM MR SISHIR DUTTA(R-5 TO 11, 14,15,16,18 TO 21) MS S MOCHAHARI(R-5 TO 11, 14,15,16,18 TO 21) MR. S DUTTA(R-5 TO 11, 14,15,16,18 TO 21) MR S DUTTA(R-5 TO 11, 14,15,16,18 TO 21)

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LEAVE NOTE OF ADVOCATES FOR 14/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
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5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MR. K MIRA	09-05-2025	To	14-05-2025
7)	MD. H BHUYAN	05-05-2025	To	06-06-2025
8)	MR. R P SINGH	13-05-2025	To	31-05-2025
9)	MR J CHOPRA	11-05-2025	To	04-06-2025
10)	MS R S SADIAL	13-05-2025	To	20-05-2025
11)	MR R SENSUA	14-05-2025	To	14-05-2025
12)	MR G SARMA	13-05-2025	To	30-05-2025
13)	MRS L BORUAH	15-05-2025	To	23-05-2025
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15)	MR. S. K. CHAKMA	14-05-2025	To	15-05-2025
16)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
17)	MR S BORTHAKUR	15-05-2025	To	16-05-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
49	CRP(IO)/144/2025 FIXED	SILCHAR MUNICIPAL BOARD Versus GOPENDU CHOUDHURY	MR SISHIR DUTTA MR. A BISWAS MS S MOCHAHARI MR. S DUTTA MR S DUTTA	
	WITH I.A.(Civil)/1205/2025 in CRP(IO)/144/2025	SILCHAR MUNICIPAL BOARD Versus GOPENDU CHOUDHURY	MR SISHIR DUTTA MR. A BISWAS MS S MOCHAHARI MR. S DUTTA MR S DUTTA	
50	CRP(IO)/169/2025 FIXED	JAGJIT SINGH Versus RAJENDER SINGH AND 13 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	
51	CRP(IO)/171/2025 B/O	M/S APPASA MECH Versus MUKUND BORGOHAIN AND 3 ORS	MR. S SHARMA	
ADMISSION				
52	CRP(IO)/369/2024 FIXED	THE CHIEF EXECUTIVE OFFICER GTL INFRASTRUCTURE LIMITED AND ANR Versus MD. SAMIQUUL HUSSAIN	R SARMAH MS M KAKOTY	MR. S K TALUKDAR MS. S T BOKTH T R OVUNG
ORDERS				
53	Mat.App./47/2024 WITH LCR, B/O	XXXXXXX Versus XXXXXXX	MS. P BHATTACHARYA MS. P MAHANTA MR. A BORUA MR T GOGOI	MR A SHARMA
	WITH I.A.(Civil)/3734/2024 in Mat.App./47/2024	XXXXXXX Versus XXXXXXX	MS. P BHATTACHARYA MS. P MAHANTA MR. A BORUA MR T GOGOI	
54	CRP(IO)/16/2025 FIXED	SMTI BANDANA GOSWAMI Versus GIRISH GOSWAMI	MR. R GOSWAMI MS N DEVI MS S DAS MS. U BHATTACHARYYA	MR. M PANDIT

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LEAVE NOTE OF ADVOCATES FOR 14/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

**[THIS BENCH WILL SIT AT 10:30 A.M. AND WILL RISE
AS SOON AS THE DIVISION BENCH OF HONOURABLE
MR. JUSTICE K.R. SURANA AND HONOURABLE
MR. JUSTICE M.CHOUDHURY RISES AND WILL SIT AGAIN
AFTER RISING OF THE DIVISION BENCH-II, IF REQUIRED]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)			
5 Bail Appln./1205/2025 WITH CASE RECORD(SCANNED COPY), FIXED	EUSUF ALI @ YUSUB ALI Versus THE UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL	SC, NCB
6 Bail Appln./1261/2025 WITH CASE RECORD(SCANNED COPY), FIXED	INAMUL ALI Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN	PP, ASSAM
7 Bail Appln./1361/2025 BA 3362/2024(D/O), WITH CASE RECORD(SCANNED COPY), FIXED	THIYAGARAJAN M Versus THE UNION OF INDIA	MR. M BISWAS MS. A K CHOPHI J SINGPHO	SC, NCB

LEAVE NOTE OF ADVOCATES FOR 14/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
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4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
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6)	MR. K MIRA	09-05-2025	To	14-05-2025
7)	MD. H BHUYAN	05-05-2025	To	06-06-2025
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10)	MS R S SADIAL	13-05-2025	To	20-05-2025
11)	MR R SENSUA	14-05-2025	To	14-05-2025
12)	MR G SARMA	13-05-2025	To	30-05-2025
13)	MRS L BORUAH	15-05-2025	To	23-05-2025
14)	MS. D GHOSH	14-05-2025	To	15-05-2025
15)	MR. S. K. CHAKMA	14-05-2025	To	15-05-2025
16)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
17)	MR S BORTHAKUR	15-05-2025	To	16-05-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 16

**[THIS BENCH WILL SIT AT 10:30 A.M. AND WILL RISE
AS SOON AS THE DIVISION BENCH OF HONOURABLE
MR. JUSTICE K.R. SURANA AND HONOURABLE
MR. JUSTICE M. CHOUDHURY RISES AND WILL SIT AGAIN
AFTER RISING OF THE SPECIAL DIVISION BENCH, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MACApp./642/2024	SAMSUL ISLAM Versus JAKIR HUSSAIN AND 2 ORS	MR. S C BISWAS MR. P S BISWAS MR. A K DAS	
2	MACApp./650/2024	KAMAL BARMAN AND ANR Versus THE LEGAL MANAGER IFFCO TOKIO GENERAL INSURANCE COMPANY LTD. AND 2 ORS	MR. S C BISWAS MS A BORAH MS. J GHOSH	
ORDERS				
3	I.A.(Civil)/14/2023 in MACApp./13862/2022	MD. MOINUL ALI Versus PRATAP SINGH SETHIA AND 2 ORS.	MS. M DAS MRS. S ROY	MS. R D MOZUMDAR (r-2) MR. A SAIKIA (R-2) MS P HUJURI (R-2) MS. C MOZUMDAR (r-2) MR. S P SHARMA (r-2)
	WITH MACApp./13862/2022 (Filing Number)	MOINUL ALI Versus RESHAM DEVI AND 2 ORS. F	MS. M DAS	
4	I.A.(Civil)/50/2023 in MACApp./13864/2022	MD. MOINUL ALI Versus RESHAM DEVI AND 2 ORS.	MS. M DAS MRS. S ROY MR. C SHARMA MR. S DUTTA	MR. W SHARMA MR P GOGOI
	WITH MACApp./13864/2022 (Filing Number)	MOINUL ALI Versus PRATAP SINGH SETHIA AND 2 ORS. A	MRS. S ROY	
5	I.A.(Civil)/565/2023 in MACApp./1991/2023	UNITED INDIA INSURANCE COMPANY LTD. Versus JUNALI BORUAH AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH MACApp./1991/2023 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD Versus JUNALI BORUAH AND 2 ORS . H	MS. R D MOZUMDAR	

6	MACApp./105/2024 WITH LCR	DAMAYANTI DAS AND ANR Versus MD. MANIK ALI SAIKIA AND ANR.	MR. R GOSWAMI B DUTTA	MR. R GOSWAMI (r-2) MS. M SAIKIA (r-2) MS. P BORTHAKUR (r-2)
7	I.A.(Civil)/910/2024 in MACApp./160/2024	DINAMANI DAS Versus MD. HAIZUDDIN AHMED AND 2 ORS.	MS. T SOM	MS. R D MOZUMDAR(R-3) MR. M U MONDAL(R-2) MR. M H BARBHUYAN(R-2) MS. N NASRIN(R-2) MS. C MOZUMDAR(R-3) MR. S P SHARMA(R-3) MR K ISLAM(R-2) MR. A W MONDAL(R-2)
	WITH MACApp./160/2024 (Filing Number)	DINAMANI DAS Versus HAIZUDDIN AHMED AND 2 ORS F	MS. T SOM	
8	I.A.(Civil)/1535/2024 in MACApp./5667/2024	THE RELIANCE GENERAL INSURANCE CO. LTD. Versus DIIPIKA BORA AND ANR.	MR. A J SAIKIA M CHETIA MR. S. PEGU	MR. A M DUTTA (R1)
	WITH MACApp./5667/2024 (Filing Number)	THE RELIANCE GENERAL INSURANCE CO LTD Versus DIIPIKA BORA AND ANR (B)	MR. A J SAIKIA	
	WITH I.A.(Civil)/5669/2024 (Filing Number)	THE RELIANCE GENERAL INSURANCE CO LTD Versus DIIPIKA BORA AND ANR (B)	MR. A J SAIKIA	
9	I.A.(Civil)/2495/2024 WITH LCR in MACApp./280/2019	SRI DULU LASKAR, Versus RANJANA BORA AND 3 ORS	MR N SARMA	MRS. S BORPATRA GOHAIN MS. L SARMA
	WITH MACApp./280/2019	SRI DULU LASKAR Versus SMTI JOONAKI BORA and 2 ORS	MR. M R LASKAR MR. R HAZARIKA	MR. A DUTTA (R-3) MS L SHARMA (r-1) MR D C NATH (R-2) MR. R D PHUKAN (R-1) MRS. S BORPATRAGOHAIN (R-1) MRS. P M DUTTA (R-3) MS. A PHUKAN (R-1)
	WITH I.A.(Civil)/1647/2019 in MACApp./280/2019	SRI DULU LASKAR Versus SMTI JOONAKI BORA and 2 ORS	MR. M R LASKAR MR. R HAZARIKA	MR. A DUTTA (R-3) MR. R D PHUKAN (R-1) MRS. S BORPATRAGOHAIN (R-1) MRS. P M DUTTA (R-3) MS. A PHUKAN (R-1)
	WITH I.A.(Civil)/2498/2024 in MACApp./280/2019	SRI DULU LASKAR Versus RANJANA BORA AND 3 ORS	MR N SARMA MS. L SARMA	MRS. S BORPATRA GOHAIN
10	I.A.(Civil)/2748/2024 in MACApp./9053/2024	THE ORIENTAL INSURANCE COMPANY LTD Versus HARIMON BISWAS AND 2 ORS	MR. J KALITA	MR. S C BISWAS (R1) MS. U NANDA (R1) MS A BORAH (R1) MS. J GHOSH (R1)
	WITH MACApp./9053/2024 (Filing Number)	THE ORIENTAL INSURANCE COMPANY LTD Versus HARIMON BISWAS AND 2 ORS F	MR. J KALITA	
	WITH I.A.(Civil)/10302/2024 (Filing Number)	THE ORIENTAL INSURANCE COMPANY LTD Versus HARIMON BISWAS AND 2 ORS F	MR. J KALITA	

11	I.A.(Civil)/3428/2024 WITH LCR in MACApp./136/2024 WITH MACApp./136/2024	RATI SARKAR AND ORS. Versus UNITED INDIA INSURANCE COMPANY LTD. UNITED INDIA INSURANCE COMPANY LTD. Versus RATI SARKAR AND 3 ORS.	MR. A R AGARWALA MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. R GOSWAMI MR ADITYA AGARWALA MR. A R AGARWALA MR ADITYA AGARWALA
12	I.A.(Civil)/3855/2024 WITH LCR in MACApp./172/2021 WITH MACApp./172/2021 WITH CO/17/2022 in MACApp./172/2021 WITH I.A.(Civil)/322/2022 in MACApp./172/2021 WITH I.A.(Civil)/3853/2024 in MACApp./172/2021 WITH I.A.(Civil)/3857/2024 in MACApp./172/2021	ON THE DEATH OF MAKON HAZARIKA Versus ORIENTAL INSURANCE COMPANY LTD. AND ANR ORIENTAL INSURANCE COMPANY LTD. Versus ON THE DEATH OF MAKON HAZARIKA HER LEGAL HEIRS AND ANR. MAKON HAZRIKA Versus ORIENTAL INSURANCE COMPANY LTD. AND ANR. MAKON HAZARIKA AND ANR. Versus ORIENTAL INSURANCE COMPANY LIMITED. ON THE DEATH OF MAKON HAZARIKA Versus ORIENTAL INSURANCE COMPANY LTD. AND ANR ON THE DEATH OF MAKON HAZARIKA Versus ORIENTAL INSURANCE COMPANY LTD. AND ANR.	MR. M DUTTA MR K M BORA MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR MR. M DUTTA MR K M BORA MR. M DUTTA MR K M BORA	MR. M DUTTA (r-1 TO 1.4) MR K M BORA (r-1 TO 1.4) MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA

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LEAVE NOTE OF ADVOCATES FOR 14/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MR. K MIRA	09-05-2025	To	14-05-2025
7)	MD. H BHUYAN	05-05-2025	To	06-06-2025
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14)	MS. D GHOSH	14-05-2025	To	15-05-2025
15)	MR. S. K. CHAKMA	14-05-2025	To	15-05-2025
16)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
17)	MR S BORTHAKUR	15-05-2025	To	16-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,14th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
59 WP(C)/2172/2025 FIXED	SRI BIRAJ KOIRI Versus THE STATE OF ASSAM	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	GA, ASSAM MR R M DAS DY.S.G.I. SC, SOCIAL JUSTICE AND EMPOWERMENT MR. R. DHAR, SC, TRIBAL AFFAIRS (PLAIN) SC, WPT AND BC SC, HEALTH
60 WITH WP(C)/2391/2025	DR BHASKAR SINGH Versus THE STATE OF ASSAM	R SARMAH MS M KAKOTY	GA, ASSAM MR R M DAS DY.S.G.I. SC, SOCIAL JUSTICE AND EMPOWERMENT MR. R. DHAR, SC, TRIBAL AFFAIRS (PLAIN) SC, WPT AND BC SC, HEALTH
61 WP(C)/2291/2025 FIXED	SRI PROBIN DUTTA Versus INDIAN BANK AND ANR	MR. S P CHOUDHURY MS B DEVI MS. M BORA	SC, INDIAN BANK
62 WP(C)/2396/2025 FIXED	M/S SUPERLITE AAC BLOCKS INDUSTRY AND ANR Versus UNION OF INDIA AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	SC, GST MR. S C KEYAL
63 WP(C)/2430/2025 B/O	NIRAJ SHARMA Versus UNION OF INDIA AND ANR	MR. S I TALUKDAR J A SIKDAR	DY.S.G.I.
64 WP(C)/2562/2025 B/O	SMTI NALINA T Versus CANARA BANK AND 4 ORS	MR B D DAS MR D KALITA MR H K SARMA MR. H R DAS	
ADMISSION			
65 WP(C)/528/2016 FIXED	MATIOR RAHMAN and 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.S U AHMED MR.P K R CHOUDHURY MR K JAIN	GA, ASSAM

66	WP(C)/92/2023 FIXED	THE STATE OF ASSAM AND ANR. Versus DILIP KUMAR THAPA AND 6 ORS.	MR. R BORPUJARI	MR. R P KAKOTI SR. ADV. (r-7) C.G.C. MR. S D PURKAYASTHA (R1-R3) MRS. A GAYAN MR. A DEKA (R4, R5) MR A B DEY (r-7) MR. S SUTRADHAR (r-7) DY.S.G.I. SC, IIT
67	WP(C)/4609/2023 FIXED	SUBHAM DAS AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR G BAISHYA MR A SHARMA MR I AHMED	GA, ASSAM SC, TAXES SC, K A A C
68	WP(C)/5428/2023 FIXED	JITEN BISWAS Versus THE STATE OF ASSAM AND 5 ORS	MR F Z MAZUMDER	GA, ASSAM MR. N UPADHAYAY (R-5) MS. M BARMAN (R-2, R-3, R-4) MS. J GOGOI (R-6) SC, REVENUE SC, WATER RESOURCE SC, IRRIGATION

ORDERS

69	WP(C)/684/2024 FIXED	PARESH KALITA AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR. S BANIK MR N Z CHOUDHURY MS. Y AKHTAR MS S.KHATUN MS. S SAHNAZ	SC, CO OP
70	WP(C)/6830/2024 B/O	JANA SING RONGHANG AND ANR Versus THE UNION OF INDIA AND 13 ORS	MR. P BORDOLOI MS M NIROLA	GA, ASSAM SC, NHAI DY.S.G.I. SC, K A A C

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LEAVE NOTE OF ADVOCATES FOR 14/05/2025

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6)	MR. K MIRA	09-05-2025	To	14-05-2025
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17)	MR S BORTHAKUR	15-05-2025	To	16-05-2025

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM**2:00 PM to 4:45 PM****[For Wednesday, 14th May 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]**BEFORE:****HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND****COURT NO: 18****[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
50	Bail Appln./668/2025	SALIM UDDIN Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
51	Bail Appln./1268/2025	ABDUL MATALIB Versus THE STATE OF ASSAM	MR. N J DUTTA RIJUANA BEGUM	PP, ASSAM
52	Bail Appln./1306/2025	AZHAR UDDIN @ AZAR UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
53	WITH Bail Appln./333/2025	SOFINA BEGUM Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR F Z MAZUMDER U U KHAN MR A AHMED H G DAISY MR N ZAMAN MR. H RAHMAN	PP, ASSAM
BAIL HEARING (BA)				
54	Bail Appln./1370/2025 WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL HASIM Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
FOR HEARING U/O XLI RULE II C.P.C.				
55	RSA/57/2025 B/O	SAMIRAN KARMAKAR Versus CHANDIKA GOGOI AND ANR	MR. P K ROYCHOUDHURY MR. S R BARBHUIYA MR A K AZAD	
	WITH I.A.(Civil)/1410/2025 in RSA/57/2025	SAMIRAN KARMAKAR Versus CHANDIKA GOGOI AND ANR	MR. P K ROYCHOUDHURY MR. S R BARBHUIYA MR A K AZAD MR N HAQUE	
ORDERS				
56	I.A.(Civil)/1031/2022 B/O in RFA/19/2022	THE FOOD CORPORATION OF INDIA AND 2 ORS Versus SRI CHABIN DAS	MR B K SINGH	MR. A DHAR MD F FARIDI

WITH
[RFA/19/2022](#)

F.C.I

Versus

MR B K SINGH
MS. D PEGU

MR. A DHAR
MD F FARIDI

Chabin Das

WEAVERBIRD INTERACTIVE AND 2 ORS

Versus

M/S LANDS PERIODICALS AND ANR

MR. S C BISWAS
MR S DUTTA
MR. P S BISWAS
MR. A K DAS
MS. P DEVI

WITH
[RFA/4342/2025](#)
(Filing Number)

WEAVERBIRD INTERACTIVE

Versus

M/S LANDS PERIODICALS

AMIT KUMAR DAS

WITH
[I.A.\(Civil\)/4340/2025](#)
(Filing Number)

WEAVERBIRD INTERACTIVE AND 2 ORS

Versus

M/S LANDS PERIODICALS AND ANR

MR. S C BISWAS

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LEAVE NOTE OF ADVOCATES FOR 14/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING (BA)</u>				
46	Bail Appln./234/2025 (CONNECTED WITH ITEM NO. 17 IN THE DAILY CAUSE LIST), FIXED	ARIF HUSSAIN @ ROSE ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
47	Bail Appln./965/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SHIVJI PATEL Versus THE STATE OF ASSAM AND ANR	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	MS. R CHOUDHURY (Amicus Curiae, R-2) PP, ASSAM
48	Bail Appln./1136/2025 WITH OFFICE NOTE, FIXED	HOTOLI YEPHTHOMI Versus THE UNION OF INDIA	MS. S K NARGIS MR F H LASKAR (2) Q. KIBA	SC, NCB
49	Bail Appln./1166/2025 FIXED	ANKUR GOGOI AND ANR Versus THE STATE OF ASSAM	MR P DEKA MR. B BORAH MR. C BARO	PP, ASSAM
50	Bail Appln./1267/2025 WITH CASE RECORD(SCANNED COPY), FIXED	ATUL BORAH Versus THE STATE OF ASSAM AND ANR.	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
51	Bail Appln./1281/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	JANGPAO HAKOIP AND ANR Versus THE UNION OF INDIA	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA A SAHA	SC, DRI SC, DRI
52	Bail Appln./1326/2025 FIXED	MD ABU SALIM Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I U CHOWDHURY MR. SAYED SALIM AHMED	MR D K BHATTACHARYYA, (AMICUS CURIAE, R-2) PP, ASSAM
53	Bail Appln./1451/2025 WITH OFFICE NOTE, FIXED	ABU SAYED KHAN Versus THE UNION OF INDIA	MR. M BISWAS MS. A K CHOPHI J SINGPHO A GHOSAL	SC, NCB
<u>BAIL HEARING</u>				
54	AB/983/2025 WITH OFFICE NOTE, FIXED	AKKAS ALI Versus THE STATE OF ASSAM AND ANR.	MS. A HUSSAIN MR R ISLAM MR. A H MOLLAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/05/2025

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[For Wednesday,14th May 2025]

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BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-I, IF TIME PERMITS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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HEARING

1	WP(C)/3886/2020 PART-HEARD, FIXED	SUNIL KUMAR MISRA Versus THE STATE BANK OF INDIA AND 5 ORS.	MR. P K TIWARI MR. R J DAS MR. S P SHARMA MS U SHARMA	MR H BURAGOHAIN MR. B J MUKHERJEE
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
49	AB/956/2025 FIXED	GAYATRI BEZBARUAH AND ANR Versus THE STATE OF ASSAM	MR. C CHOWDHURY MR. D GOSWAMI MR N K KASHYAP K H SAIKIA	PP, ASSAM
50	AB/1070/2025 B/O	MARUF AHMED AND 8 ORS. Versus THE STATE OF ASSAM	MR. T U BHUYAN M U BARBHUYAN MRS. H THAKURIA	PP, ASSAM
BAIL HEARING (BA)				
51	Bail Appln./1045/2025 WITH CASE RECORD(SCANNED COPY), FIXED	PRADIP SARKAR Versus THE STATE OF ASSAM AND ANR	MR. B J DAS	PP, ASSAM
BAIL HEARING				
52	AB/993/2025 FIXED	SRI BIJOY CHOUDHURY Versus THE STATE OF ASSAM	MR. N C DAS MR. S K SINGHA	PP, ASSAM

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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST-I]

[FOR WEDNESDAY, THE 14TH DAY OF MAY, 2025]

[AT 2:00 PM]

BEFORE

HON'BLE MR. JUSTICE ARUN DEV CHOUDHURY

[COURT NO: 17]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT]**

ORDERS

- | | | | |
|--|--|--------------|----------------------|
| 1. I.A.(C) 249/2024
(FIXED)
IN REVIEW PET. 13/2024 | SMTI PAKTER KOYU MARDE
VERSUS
SMTI KIPA@ GYAMAR YANIANG | PEKYUM TAMIN | K POSI |
| WITH
REVIEW PET. 13/2024 | SMTI PAKTER KOYU MARDE
VERSUS
SMTI KIPA@ GYAMAR YANIANG | PEKYUM TAMIN | K POSI |
| 2. RFA 6/2023 | PAKTER KOYU MARDE
VERSUS
KIPA@ GYAMAR YANIANG | POJAM TAMIN | K POSI
DOBA TAMUT |